

(f) whether it is a fact that Revlons of U. S. A. have been allowed to collaborate with Lakme's of Tatas in spite of Lakme's doing very well; and

(g) If so, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) A statement (Annexure I) is laid on the Table of the House. [*Placed in Library. See No. LT—2616/68.*]

(b) to (d). In many cases, the manufacture of cosmetics forms only a minor part of the activities of the companies. Separate information regarding the operations relating to cosmetics is not available. The total exports from India of Glycerine, soaps, detergents, cosmetics and toileteries were, however, as follows:—

Year	Value in Crores Rs.
1965-66	1.87
1966-67	1.17
1967-68	1.21

(e) A statement (Annexure II) is laid on the Table of the House. [*Placed in Library. See No. L.T. 2616/68*]

(f) No, Sir.

(g) Does not arise.

Boroah Committee on Tea Industry

3894. SHRI BABURAO PATEL: Will the Minister of COMMERCE be pleased to state:

(a) the main recommendations of the Boroah Committee on the tea industry;

(b) the number of recommendations that are proposed to be implemented;

(c) whether Government are contemplating the formation of a Central Committee with four members including officials and representatives of the trade and industry to sanction promotional schemes and if so, when;

(d) the cost of maintaining such a committee;

(e) whether in view of the fact that there

is already an elaborate Tea Board functioning, a Central Committee envisaged on the lines mentioned above, would be desirable from the viewpoint of economy; and

(f) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) to (f). The report of the Boroah Committee on the tea industry has just been received and is under examination.

Manufacture of USSR Tractors in India

3895. SHRI CHENGALRAYA NAIDU: SHRI D. C. SHARMA: SHRI BENI SHANKER SHARMA;

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Central Government has approved a project for the manufacture of U. S. S. R. tractors in India by private firm;

(b) if so, what will be the expenditure involved on the project;

(c) what will be the capacity of the project; and

(d) what kind of assistance will be provided by U.S.S.R. in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) M/S Ghaziabad Engineering Co. Private Ltd., New Delhi have submitted a proposal for the establishment of a new undertaking at Loni in the State of Uttar Pradesh for the manufacture of DT-14 B 9 (14 HP) tractors in collaboration with M/S Prommashexport and M/S Tractoroexport of USSR. The proposal has been examined and Government's reactions to the terms of foreign collaboration and the phased manufacturing programme proposed have been communicated to the firm. They have also been asked to submit the application for the import of capital goods required for implementing the scheme.